

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-244(ND)/2017

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2019.**

**NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power
ltd.**

SECTION OF THE COMPANIES ACT: U/s. 7 of IBC Code

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

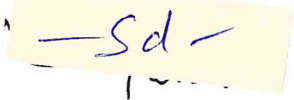
Present:

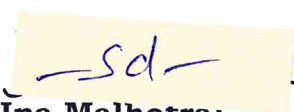
Advocate for the Petitioner.

Mr. Aaryan Sharma, Advocate for the RP, Mr. Gagan Chawla, Advocate for the Directors, Mr. Shahtanu Chaturvedi, Ms. Medha Sachdeva, Mr. Manish Das, Advocates for the Respondent.

ORDER

Renotify this case on ~~14TH MARCH~~, 2019 at 2 pm. In view of the special Bench being constituted.


(Dr. V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)